

the light of this framework, bulk of the allotment was done. Upto March, 1977, 9070 Pon Dam oustees were rehabilitated in Rajasthan, and 99 oustees were rehabilitated during March, 1977 and December, 1979.

Delay in resettlement has been due to the fact that a number of oustees have not been forthcoming to make applications for allotment of land as it involved movement from Himachal Pradesh to Rajasthan. In a number of cases, the oustees were not in a position to undertake cultivation directly or through person identified in the Rules referred to above.

गंगा और भागीरथी नदियों से भूमि का कटाव रोकने के उपायों का पता लगाने के लिये समिति

1588. श्री जयिनन्द अर्वादिन: क्या उर्जा और सिंचाई तथा कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को गंगा और भागीरथी नदियों से भूमि का बड़े पैमाने पर होने वाले कटाव के बारे में जानकारी है;

(ख) यदि हां, तो क्या इतने बड़े क्षेत्र को ऐसे कटाव से बचाने के लिए कोई योजना सरकार के विचाराधीन है;

(ग) क्या यह सच है कि भूमि के कटाव के कारणों पर विचार करने और उसे रोकने के लिए उपयुक्त उपायों का पता लगाने के लिए श्री प्रीतम सिंह की अध्यक्षता में एक समिति स्थापित की गई थी;

(घ) यदि हां, तो समिति की मुख्य सिफारिशें क्या हैं; और

(ङ) सरकार ने इन सिफारिशों को कहां तक स्वीकार किया है?

उर्जा और सिंचाई तथा कोयला मंत्री (श्री ए. बी. ए. गनी खान चांधरी):

(क) से (ग). गंगा और भागीरथी नदी के किनारों का कटाव काफी समय पहले से हो रहा है। यह स्थिति सभी जलोढ़ नदियों में एक सी है। पश्चिम बंगाल में फरक्का बराज के प्रतिप्रवाह और अनुप्रवाह में तट कटाव विशेष रूप से देखा गया है। इस प्रकार का कटाव फरक्का बराज के निर्माण होने से पहले भी देखा गया था। गंगा नदी के दोनों तटों, फरक्का बराज के प्रातमाह और अनुप्रवाह में कटाव की समस्या की जांच करने के लिये तथा उसके लिए अल्पकालीन और दीर्घकालीन उपचारात्मक उपायों को सुझाने हेतु पश्चिम बंगाल सरकार ने 1978 में एक समिति गठित की थी। यह समिति

केन्द्रीय जल आयोग के सदस्य श्री प्रीतम सिंह की अध्यक्षता में गठित की गई थी।

इस समिति की मुख्य सिफारिशें निम्नलिखित हैं:

(1) मनीकोहक घाट के अनुप्रवाह में बाएं किनारे पर, माडल प्रयोगों के आधार पर एक लम्बी ठोकर का निर्माण।

(2) फरक्का बराज के प्रतिप्रवाह में बाएं पार्श्व तटबन्ध से आगे निर्मित वर्तमान ठोकरों को सुदृढ करना।

(3) फरक्का बराज के प्रतिप्रवाह में बाएं ओर के नदी के किनारे की सुरक्षा तथा फरक्का बराज के बाएं गाइड बांध का विस्तार।

(4) फरक्का बराज के अनुप्रवाह में 94 किलोमीटर लम्बे बाएं तट की सुरक्षा।

(5) पश्चिम बंगाल सरकार ने सूचित किया है कि समिति की फरवरी 1980 में प्राप्त सिफारिशों की जांच की जा रही है।

Demand for Radio Station and TV Centre in Ahwa-Dang region

1589. SHRI U. H. PATEL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether there are demands from various quarters of Bulsar Dang and other parts of Gujarat for setting up of a Radio Station and T.V. Centre in the Ahwa-Dang an Adivasi area ;

(b) whether he has received recently letters from the President of Panchayat-Dang Ahwa as well as letters from some V.I.P.s ;

(c) if so, the details thereof and action taken thereon ;

(d) whether it is also a fact that in the Congress (I) manifesto, more facilities were promised to the people in backward and Adivsai areas of the country ; and

(e) if so, what action is proposed for providing such a Radio Station in Adivasi areas ?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE) : (a) to (c). There have been demands for setting up a radio station in Ahwa-Dang Region in Gujarat. Presently, Ahwa-Dang is not adequately covered by any of the medium wave transmitters of A.I.R. A scheme to set up a radio station at Ahwa was included in the 4th, 5th and 6th Plans. But due to constraints on financial resources the scheme had to be dropped. As regards TV also, there is no proposal to set up TV station in Ahwa-Dang Region during the 6th Plan.

(d) Yes, Sir.

(e) The demand for setting up a radio station and a TV station in Ahwa-Dang will be kept in view while formulating future Plans of AIR and Doordarshan.

Setting up of a T.V. Transmitter at Ernakulam

1590. SHRIMATI SUSEELA GOPALAN: Will the Minister of INFORMATION AND ROADCASTING be pleased to state:

(a) whether he has received any representation from Cochin Corporation to set up a T. V. Transmitter at Ernakulam;

(b) if so, what he has taken to pursue the matter; and

(c) if not, what are the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHI): (a) to (c). There have been requests from various quarters for the setting up of a TV station at Ernakulam. Due to constraints on financial resources and low priority accorded to T. V. expansion, there is no proposal to set up a T.V. transmitter at Ernakulam during the current Plan period (1978-80). However, there is an approved Sixth Plan proposal to set up a full-fledged T.V. Station at Trivandrum during the current Plan period.

National Policy to develop Water Resources for irrigation

1591. SHRI GADADHAR SAHA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government have formulated a national policy to develop the water resources and utilise it for the maximum benefit for irrigation and coordinate the Irrigation and Flood Control Projects and assist the States in executing the Projects to stop recurrence of flood and drought in the country;

(b) if so, what are the main features; and

(c) if not, the reasons thereof?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) to (c). Irrigation consumes the largest quantity of water being used in our country. The Government of India has been giving highest priority to the development of the waters of the various river systems taking into consideration equitable distribution of waters in water-short areas. Since Independence a large number of major, medium and minor projects have been taken up and the irrigation potential of the country has been more than doubled during the last 30 years. Development of water resources for the greatest good of the largest number has been the main consideration. Increased outlays are being provided for the development of irrigation and flood control in successive plans and the tempo of development of irrigation as well as flood protection works has been considerably stepped up in the last 5 years or so.

Conference of State Irrigation Ministers is held periodically to review the policies and programmes of irrigation and flood control and a number of decisions are taken impinging on the policy issues.

The Centre is assisting the States by way of technical advice, assistance in investigations in some cases, provision of additional financial assistance from time to time and in monitoring the progress of works for their speedy, efficient and economical execution. The Centre has also been assisting the States in the procurement of scarce materials like steel, cement and explosives. It has also been assisting the States in the movement of these essential commodities and other equipment by giving high priority in rail transport.

As further step in increasing the tempo of development of irrigation, the Centre is, at present, engaged in preparing a National Perspective for Water Resources Development by inter-linking of rivers so as to transfer surplus waters to drought-prone areas.

Stoppage of Court Work due to Shortage of Paper

1592. SHRI K. LAKKAPPA: will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) Whether it is a fact that Court works have been stopped at Delhi due to shortage of paper, if so, what are the reasons for such shortages;

(b) whether his Ministry could improve the situation by supplying papers for functioning of courts; and